

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:885
ANSWERED ON:25.07.2003
LOANS WRITTEN OFF BY FINANCIAL INSTITUTIONS
ANANTRAO GUDHE

Will the Minister of FINANCE be pleased to state:

- (a) whether irrecoverable loans are written off by financial institutions under public sector;
- (b) if so, the total amount of loans written off by these institutions during each of the last three years, financial institution-wise; and (
- (c) the year-wise amount granted as loans during the above years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) Yes, Sir.

(b) Details of amounts written off by Financial Institutions under public sector during the years 2000-01, 2001-2002 and 2002-2003.

(Rs. in Crores)

S.No. Name of the Institution 2000-2001 2001-2002 2002-2003

1	IDBI	925.00	3142.28#	906.64
2	IIBI	1.49	2.64	0.22\$
3	EXIM Bank	2.44	0.71	0.27
4	SIDBI	45.44	102.02	178.47

5. IFCI 52.21 17.13 20.60

of this Rs.2500.26 crore is in the nature of accelerated provisions/write offs
\$ Provisional

(c) Disbursements made by Financial Institutions under Public Sectors during the years 2000-01, 2001-2002 and 2002-2003.

(Rs. in Crores)

Name of the Institution 2000-01 2001-02 2002-03

IDBI	17474	11151	3924
EXIM Bank	1896.4	3452.9	5320.3
SIDBI	6441	5919	6789
IIBI	644.20	283.93	51.52
IFCI Ltd.#	1100.49	515.75	116.76

The loans disbursed in cash to assisted concerns by IFCI during the last three years